

Annexure-8
Name of the corporate debtor: Nimitaya Hotel and Resorts Limited;
Date of commencement of CIRP: 24/12/2021;
List of creditors as on: 09/06/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Rachna Enterprises	07-01-2022	41,333.00	-	Operational Creditor- Others	-	-	No	0%	-	-	41,333.00	-	Note 1
2	Supreme Foods	06-01-2022	10,746.00	-	Operational Creditor- Others	-	-	No	0%	-	-	10,746.00	-	Note 2
3	Supreme Foods	08-01-2022	1,23,615.00	1,22,605.00	Operational Creditor- Others	-	-	No	0%	-	-	1,010.00	-	Note 8
4	Supreme Foods	08-01-2022	72,788.00	-	Operational Creditor- Others	-	-	No	0%	-	-	72,788.00	-	Note 2
5	Shudh Garhwal Paneer Nirmata Sangh	10-01-2022	22,49,414.00	16,23,553.00	Operational Creditor- Others	-	-	No	0%	-	-	6,25,861.00	-	Note 8
6	SAS Utilities P. Ltd.	10-01-2022	13,89,085.00	-	Operational Creditor- Others	-	-	No	0%	-	-	13,89,805.00	-	Note 8
7	RICH FOOD AGENCY	02-03-2022	1,15,940.00	91,190.00	Operational Creditor- Others	-	-	No	0%	-	-	24,750.00	-	Note 8
8	Oussome	02-03-2022	89,499.00	89,497.00	Operational Creditor- Others	-	-	No	0%	-	-	2.00	-	
9	Prime Foods	24/02/22 18/04/22	4,97,184.00	4,97,184.00	Operational Creditor- Others	-	-	No	0%	-	-	-	-	Note 3
10	Axis Trustee Services Limited	23-03-2022	7,24,992.00	-	Operational Creditor- Others	-	-	No	0%	-	-	7,24,992.00	-	Note 2
11	Laangza Waters Pvt Ltd.	25-01-2022	1,00,472.00	-	Operational Creditor- Others	-	-	No	0%	-	-	1,00,472.00	-	Note 4
12	Mi2C Security & Facilities Pvt Ltd	29/03/2022 08/06/2022	7,85,851.00	-	Operational Creditor- Others	-	-	No	0%	-	-	7,85,851.00	-	Note 5
13	A B Enterprises	16/04/22 09/06/2022	3,68,781.00	2,98,914.00	Operational Creditor- Others	-	-	No	0%	-	-	87,867.00	-	Note 6
14	Daulat Leasing Finance	26-03-2022	1,35,00,000.00	1,35,00,000.00	Security given to Corporate Debtor	-	-	No	0%	-	-	-	-	Note 7
15	Lailt Gulati	26-03-2022	1,00,00,000.00	1,00,00,000.00	Security given to Corporate Debtor	-	-	No	0%	-	-	-	-	Note 7
			3,00,69,700.00	2,62,22,943.00					0%	-	-	38,65,477.00	-	

Note 1: Claims are rejected due to the non receipt of the claim form and the documents and informarion requested by the RP from the Claimants.

Note 2: The Claim amount as demanded by the claimant does not pertains to the Corportate Debtor

Note 3: The Claimaint has sent the revised Form B as on 18/04/2022 wherein he has revised the claim amount upon the documents and information asked for verification , Initmally the amount claimed was Rs 605997 and Now the revised claim amount is Rs. 497184/-

Note 4: The claim Form is rejected as the claim form is not signed by the Authorised Representative approved by the Board of the Claimant, No Board Resolution has been received in favour of the Signing Person

Note 5: The Claimant has initially filed the claim for Rs 196778 whereas the claimant has sent revised form B dt 08.06.2022 wherein the claimant has mentioned for claim amount of Rs 785851. Further the claim is rejected since there is NIL outstanding in the books of corporate debtors and the invoices for which claim has been filed are prior to 24.12.2018 and the claim filed by the claimant has already been expired due to Limitation act, 1963

Note 6: The claimant has earlier mentioned for the claim amount of Rs 635263 of claim outstanding for Nimitya Hotel & Resorts Limited 5,97,835.75
Nimitya Hospitality LLP Gurugram 21,525.00

Nimitya Hospitality Limited Delhi 15,903.00 as on 16/04/2022. Now the claimant has submitted the Claim form as on 09-06-2022 after 90 days which has been admitted after due verification.

Note 7: The claimant has filed the claim under the category " Financial Creditor" but accepted the claim under the category " Operational Creditor".

Note 8 : The claim have been verified on the basis of outstanding balance payable as per the records of the Corporate Debtor. The amount claimed in excess of the records and/or the cases whereby the sufficient supporting documents have not been provided have not admitted.